

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/785/2024, IA (IBC)/784/2024, IA (IBC)/789/2024, IA No.998/2020, IA No.1161/2020, IA (IBC)/672/2021, IA (IBC)/449/2021, IA (IBC)/638/2024 in CP(IB) No.492/7/HDB/2019
NAME OF THE COMPANY	KSK Mahanadi Power Company Ltd
NAME OF THE PETITIONER(S)	Power Finance Corporation
NAME OF THE RESPONDENT(S)	KSK Mahanadi Power Company Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/785/2024

Present: Ld. Senior Counsel Mr. L. Ravichander along with Mr. Mayur Mundra for the Applicant.

Ld. Senior Counsel Mr. Rajagopalan along with Mr. Allwin Godwin, Ms. Niranjana Pandian, Mr. Anoop Rawat, Mr. Aditya Marwah and Mr. Barathwaz for the Resolution Professional.

Ld. Counsel Mr. Allwin Godwin has taken service on behalf of the Respondent. For filing counter, **matter is adjourned to 06.05.2024.**

IA (IBC)/784/2024

Present: Ld. Senior Counsel Mr. Rajagopalan along with Mr. Allwin Godwin, Ms. Niranjana Pandian, Mr. Anoop Rawat, Mr. Aditya Marwah and Mr. Barathwaz for the Resolution Professional.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 06.05.2024** for filing proof of service and for counter.

IA (IBC)/789/2024

Present: Ld. Counsel Mr. Allwin Godwin along with Ms. Niranjana Pandian, Mr. Anoop Rawat, Mr. Aditya Marwah and Mr. Barathwaz for the Resolution Professional.

This is an application filed by the RP to take on record the updated list of creditors. The updated list of creditors is taken on record. Accordingly, this application is allowed and disposed of.

IA No.998/2020

Present: Ld. Senior Counsel Mr. Ranjit Prakash and Mr. Abhinav Raghu Vanshi for the Applicant.
Ld. Counsel Mr. Prataph along with Mr. Allwin Godwin, Ms. Niranjana Pandian, Mr. Anoop Rawat, Mr. Aditya Marwah and Mr. Barathwaz for the Resolution Professional.

For filing written submissions within one week, **matter is adjourned to 06.05.2024.**

IA No.1161/2020

Present: Ld. Counsel Mr. M. Maharshi Viswaraj for the Applicant.
Ld. Counsel Mr. Allwin Godwin along with Ms. Niranjana Pandian, Mr. Anoop Rawat, Mr. Aditya Marwah and Mr. Barathwaz for the Resolution Professional.
Ld. Counsel Ms. Neha Shivhare and Ms. Srideepa Bhattacharyya for the COC/KSK Mahanadi Power Company Ltd.

Matter is adjourned to 06.05.2024.

IA (IBC)/672/2021

Present: Ld. Counsel Mr. Allwin Godwin along with Ms. Niranjana Pandian, Mr. Anoop Rawat, Mr. Aditya Marwah and Mr. Barathwaz for the Resolution Professional.
Ld. Counsel Ms. Gurpreet Kaur Chawla for Chhattisgarh State Power Trading Company Ltd.

Heard. Reserved for orders.

IA (IBC)/449/2021

Present: Ld. Counsel Mr. Allwin Godwin along with Ms. Niranjana Pandian, Mr. Anoop Rawat, Mr. Aditya Marwah and Mr. Barathwaz for the Resolution Professional.
None appeared for the Applicant.

It is noted that none have appeared for the applicants since the last many hearings. Arguments heard. **Reserved for orders.**

IA (IBC)/638/2024

Present: Ld. Counsel Mr. Allwin Godwin along with Ms. Niranjana Pandian, Mr. Anoop Rawat, Mr. Aditya Marwah and Mr. Barathwaz for the Resolution Professional.
None appeared for the Respondents.

Despite service, none appeared for the Respondents. **Matter is adjourned to 06.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)